

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00462/2019

Tuesday, this the 2th day of July, 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

Sudha M, Aged 42 years
W/o.Sureshkumar
Pointsman-A
Tikkotti Railway Station,
Southern Railway
Palghat Division
Residing at Ochummal House
Antanallur Post
Kozhikode (Ph.No.8943909383) **Applicant**

(By Advocate M/s.M.P.Varkey & Martin)

V e r s u s

1. Union of India represented by the General Manager
Southern Railway, Park Town P.O
Chennai-3
2. The Division Railway Manager
Southern Railway
Palghat Division
Palghat – 02
3. The Senior Divisional Personnel Officer
Southern Railway
Palghat Division , Palghat - 02 **Respondents**

(By Advocate – Mr.Sunil Jacob Jose)

This Original Application having been heard on 2.7.2019, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

The applicant is presently working as Pointsman-A at Tikkotti Railway

.2.

Station in Palghat Division of Southern Railway. Applicant had submitted an application through proper channel in response to Annexure A-1 notification. The last date of receipt of application was 30.4.2019. From Annexure A-3, we see that the applicant's application was forwarded by her Controlling Officer on 27.4.2019. However, it is seen from the impugned order that her name has been omitted from the list of candidates who are to be allowed to participate in the examination.

2. Mr.Sunil Jacob Jose takes notice on behalf of the respondents.

3. We see that there is substance in the grievance pointed out by the applicant. She has obviously applied for participating in the examination well in time as is seen from the fact that her Controlling Officer had forwarded her application on 27.4.2019 itself. It is also stated that the forwarded application was received and acknowledged in the office of the 3rd respondent.

4. Under the circumstances, the relief prayed for in the Original Application is allowed. Respondent no.3 is directed to accept the application submitted by the applicant in response to Annexure A-1 notification and allow her to participate in the selection process initiated as per Annexure A-1. The Original Application is allowed as above. No order as to costs.

(ASHISH KALIA)
JUDICIAL MEMBER

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(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

.3.

List of Annexures

Annexure A1 - True copy of the notification bearing No.J/P.608/VIII/Goods Guards/Vol-8 dated 20.5.2019

Annexure A2 - True copy of the letter No.J/P.608/VIII/Goods Guards/PRQ/Vol.VIII dated 18.4.2019

Annexure A3 - True copy of the letter dated 27.4.2019 issued by the Station Superintendent Tikkotti Railway Station forwarding the applicant's application

Annexure A4 - True copy of the letter bearing No.J/P.608/VIII/Goods Guards/Vol-8 dated 20.5.2019

Annexure A5 - True copy of the representation dated 30.5.2019 submitted by the applicant and along with others

Annexure A6 - True copy of the representation dated 19.6.2019 submitted by the applicant and along with others.

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